

DIVISION BENCH

ITEM NO. 101 to 115 & 146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 21st August, 2023

Attendance-Cum-Order Sheet of the Hearing.

101- CA NO.120/2019 IN CP (IB) No.330/ALD/2018

NAME OF THE COMPANY	ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

102- CP (IB) No.371/ALD/2019

NAME OF THE COMPANY	RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

103- CP (IB) No.372/ALD/2019

NAME OF THE COMPANY	ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

104- CP (IB) No.108/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

105- CP (IB) No.23/ALD/2019

NAME OF THE COMPANY	JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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106- CP (IB) No.216/ALD/2019

NAME OF THE COMPANY	PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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107- CP (IB) No.48/ALD/2021

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

108- CP (IB) No.62/ALD/2022

NAME OF THE COMPANY	VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

109- CP (IB) No.95/ALD/2022

NAME OF THE COMPANY	R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

110- CP (IB) No.96/ALD/2022

NAME OF THE COMPANY	DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

111- CP (IB) No.97/ALD/2022

NAME OF THE COMPANY	ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

112- CP (IB) No.98/ALD/2022

NAME OF THE COMPANY	MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

113- CP (IB) No.99/ALD/2022

NAME OF THE COMPANY	LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

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114- CP (IB) No. 23/ALD/2023

NAME OF THE COMPANY	SHYAM COAL COMPOANY V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

*-Sd-**-Sd-*

-2/3-

115- CP (IB) No. 24/ALD/2023

NAME OF THE COMPANY	AWADH ENTERPRISES V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

146- CA No.213/2018 IN CP (CAA) No. 19/ALD/2018, CA (CAA) No. 174/ALD/2017

NAME OF THE COMPANY	ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Sh. Amit Saxena, Sr. Adv. assisted by Sh. Rahul Agarwal & Ms. Aishwarya Gupta, Adv.
: *For the Financial Creditor in main CP & Res. in CA No.120/019*

Sh. R.P. Agarwal, Sr. Adv. assisted by Sh. Abhishek Tripathi, Adv.
: *For the Res. in main CP & Applicant in CA No.120/2019*

ORDER**CP (IB) No.330/ALD/2018**

1. Ld. Counsels for the parties present.
2. Ld. Sr. Counsel of the Corporate Debtor continued his arguments. Further arguments by Ld. Counsel will continue to take place, for which the matter is adjourned for 22nd August, 2023 at 12 PM. All other petitions are also adjourned for the same date and time.
3. The photocopy of this order be placed on record in all the connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

21st August, 2023

Bipul Kumar Tiwari
(Stenographer)